

Seventeenth Loksabha

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**Title: Regarding Status of sanctioned projects of the railway line between Marikuppam in Karnataka and Kuppam in Andhra Pradesh.**

**SHRI S. MUNISWAMY (KOLAR):** I would like to know the following information from the hon. Minister of Railways as to what is the status of the sanctioned project of the railway line between Marikuppam in Karnataka and Kuppam in Andhra Pradesh? Has this railway line been sanctioned in the Pink Book? Whether any Reconnaissance Engineering Survey Report of Marikuppam and Kuppam correcting the discrepancies has been submitted? What are the hurdles now? Does the portion of Land of the Bharat Gold Mines Limited have approved the usage of this project?

Has the Part of land of Karnataka and Andhra Pradesh been handed over to the Indian Railways for further process?